

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 20

C.P. (IB)/1153(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.04.2024**

NAME OF THE PARTIES: **BELL FINVEST INDIA LIMITED V/S**
 INTERCON CONTAINER SURVEY &
 COMMODITIES PVT. LTD.

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P. (IB)/1153(MB)2017

- 1) Mr. Kunal Kanungo, Ld. Counsel for the Resolution Professional and Mr. Vinit Mehta, Ld. Counsel for the Financial Creditor are present.
- 2) Counsel for the Resolution Professional submits that pending Applications arising out of the present Company Petition are stated to be listed on Board on 18.04.2024; thus, prays that the present Company Petition be listed on Board on the same date.
- 3) Stand over to 18.04.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)